

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

C.P. (I.B) No. 317/9/NCLT/AHM/2019

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2021

Name of the Company:

Bharat Road Carrier Pvt Ltd  
V/s  
Rasna Pvt Ltd

Section:

9 of the Insolvency and Bankruptcy Code, 2016

**ORDER**

Learned Counsel Mr. Victor Dutta appeared for the Operational Creditor.

Due to both of us having some Covid related issues, this matter stands adjourned  
to 07.06.2021

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 2th day of April, 2021